

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.03-IA/769(AHM)2024
in
C.P.(IB) & Pre-Packaged/1(AHM)2023

Proceedings under Section 54C IBC

IN THE MATTER OF:

Kethos Tiles Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Vinod Kumar Shah, Adv.
For the Respondent :

ORDER

At the request counsel for the applicant/RP matters stands adjourned.

Re-list on 03.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)